

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/46/2016
NAME OF THE PETITIONER(S) : P.Mohanraj and another
NAME OF THE RESPONDENT(S) : M M Gears P Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Gowri.V.
for RAMANI & SHANKAR.

RESPONDENTS
1, 2 & 3 & 5

Gowri

2. Ms. RAMAKRISHNAN Viraraghavan &
G. Sivashankaran

Counsel for
petitioner.

G.S.
(G. Sivashankaran)

ORDER

Shri G Sivashankaran, counsel for petitioners present. Ms V Gowri, counsel for respondents except R4 present. The Registry has received a report of the Chartered Accountant. The parties may be given copies of the same as per procedure provided. Counsel for petitioner is directed to issue private notice to R4 and file proof of sending and serving the notice thereon with an affidavit by the next date of hearing. Both the counsels are also directed to file objections, if any, to the report of the Chartered Accountant. Put up on **09.11.2016 at 10.30 A.M.**

(Ch.Mohd.Sharief Tariq)
Member (Judicial)

(K Anantha Padmanabha Swamy)
Member (Judicial)